

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: G. C. Property Private Limited Date of Commencement of Liquidation: 14-07-2022; List of Stakeholders as on Date: 30-08-2022; Name of IP: Mr. Rajesh Jhunjunwala; Process Number: 1; Last 5 digit of registration number: 11102

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1665583		1665583				NA
2	Liquidation costs incurred till date		105200		105200				NA
3	Secured financial creditors	1	584433708	1	582768125		1665583		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	2876875	1	2861311		15564		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	589081366	2	587400219		1681147		